

## Declaration of Assets and Liabilities

Year 2022

I, PRABHAKAR KUMAR PANKAJ

son of Sri RAJAY KUMAR SINHA 40 years, belonging

to Bihar Legislative Assembly Secretariat, Patna service and presently working as

P.P.S., Bihar Legislative Assembly, Patna give herein below the details of

the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SMT. JANANIKA TEJAS  
SINHA SINHA AARONJI  
SINHA SINHA

Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Cash	20,000 Rs.	30,000 Rs.	2000 Rs.	5000 Rs.	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-65,524 Rs.	ICICI-28000 Rs.	X	SSB-SBI-1,44,374 Rs.	NA
(iii)	Bonds, Debentures and Shares in companies	X	X	X	X	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2,41,232 Rs.	X	X	X	NA
(v)	Motor Vehicles (details of make, etc.)	X	X	X	X	NA
(vi)	Jewellery (give details of weight and value)	X	X	X	X	NA
(vii)	Other assets, such as values of claims / interests	X	X	X	X	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant -1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(v)	Other (such as interest in property)	X	X	X	X	X

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12-02-2022
(a)	(i) Loans from Banks	1 SBI, BVN-2, 33,724 Rs. 2 SBI, PATNASEK-7,23,853 Rs.	
	(ii) Loans from financial institutions	X	X
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X

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	(c) dues to departments dealing with supply of electricity	X	X
	(d) dues to departments dealing with telephones	X	X
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	1,09,316 RS. ASSESSMENT YEAR 2020-21 (ITR FILED) PAN-AIMYPP88919	X
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	X	X
	(iii) Sales Tax [ Only in case of proprietary business]	X	X
	(iv) Property Tax	X	X

### C Personal Detail

GPF/CPF/PAN No. :- PTS/BLA-205

Gender :- M (M/F)

Date of Birth :- 29/12/1981 (DD/MM/YYYY)

Class/Group :- A (A/B/C)

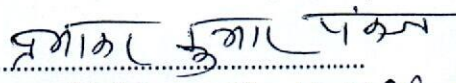
Cadre :- BIHAR VIDHAN SABHA SECRETARIAT  
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 14-02-2022

Signature: 

Name of Employee: PRABHAKAR KUMAR PANKAJ

Designation: PRINCIPAL PRIVATE SECRETARY

Department: BIHAR VIDHAN SABHA SECRETARIAT

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.